

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 7637 OF 2009

COMMR.OF CEN.EXC.THANE-III

Appellant (s)

VERSUS

M/S BALLARPUR INDUSTRIES LTD.
(With prayer for interim relief)

Respondent(s)

WITH Civil Appeal NO. 3088 of 2010
(With prayer for interim relief)
Civil Appeal NO. 6823 of 2010
(With appln. for bringing on record additional documents)

Date: 30/03/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN
HON'BLE MR. JUSTICE H.L. DATTU

For Appellant(s) Mr. Rahul Kaushik, Adv.
In CA Nos.7637/09, Mr. Krishan Kumar, Adv.
3088/10 Mrs Anil Katiyar,Adv.

For Appellant(s) Mr. Alok Yadav, Adv.
In CA No. 6823/2010& Mr. M.P.Devanath, Adv.
rr. In 7637/09 Mr. Krishnan Mohan, Adv.

For Respondent(s) Mr. B. Krishna Prasad, Adv.
In C.A. No. 6823/2010

In C.A.No.3088/2010 Mr. Rony John, Adv.
 Mr. Praveen Kumar, Adv.

UPON hearing counsel the Court made the following
O R D E R

There is a request for adjournment on behalf of the Revenue on the ground that Mr. P.P. Malhotra, learned Additional Solicitor General, who is to argue the matter, has undergone some surgery.

At request, which is not opposed, list after two weeks.

[Charanjeet Kaur]
Court Master

[Kusum Gulati]
Court Master